NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

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THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA): I beg to lay on the Table a copy of Notification No. G.S.R. 545 (Hindi and English versions) published in Gazette of India dated the 14th April, 1979, making certain amendments to the Colliery Control Order, 1945, under sub-section (6) of section 3 of the Act. 1955. Essential Commodities [Placed in Library. See No. LT-4427/79].

NOTIFICATION UNDER MINES AND MINE-HALS (REGULATION AND DEVELOPMENT)

(ACT AND A STATEMENT)

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): I beg to lay on the Table:—

- (1) A copy of Notification No. S.O. 411 (Hindi and English versions) published in Gazette of India dated the 3rd February, 1979 authorising the Geological Survey of India to carry out such detailed investigations for the purpose of obtaining such information as may be necessary regarding the availability of minerals in the areas specified in the notification, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

[Placed in Library. See No. LT-1428/79].

SIXTY-SEVENTH AND SEVENTY-SIXTH REPORTS OF LAW COMMISSION

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFARS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table:—

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- (1) (i) A copy of the Sixtyseventh Report of the Law Commission on the Indian Stamp Act, 1899.
- (ii) A statement (Hindi and English version3) explaining reasons for not laying simultaneously the Hindi version of the Report mentioned at 1(i) above.

[Placed in Library. See No. LT-4429/79]

- (2) (i) A copy of the Seventysixth Report a (Hindi version) of the Law Commission on Arbitration Act, 1940.
 - (ii) A statement (Hindi and English versions) showing reasons for delay in laying the Hindi version of the Report mentioned at (2) (i) above.

[Placed in Library. See No. LT-4430/79].

Notification under Central Sales
Tax Act and Customs Act

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): Sir, on behalf of Shri Zulfiquarullah, I beg to lay on the Table:

(1) A copy of the Central Sales Tax (Registration and Turnover) (Amendment) Rules, 1979, (Hindi and English versions) published in Notification No. G.S.R. 640 in Gazette of India dated the 28th April, 1979, under sub-section (2) of section 13 of the Central Sales Tax Act, 1956.

[Placed in Library. See No. LT-4431/79].

(2) A copy each of the following

^{**}English version of the Peport was cember ,1978.

laid on the Table on the 22nd De-